

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.215 – IA/748(AHM)2024 in Intv. A. 250 of 2024 in IA 848 & 932 of 2023
In
CP(IB) 38 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Fedbank Financial Services Ltd
V/s
NRS Projects Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 26/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Akram G. Shaikh, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/748(AHM)2024 in Intv. A. 250 of 2024 in IA 848 & 932 of 2023

Connected matters are listed for hearing on 15.07.2024, hence, this matter is also be listed on same date.

Re-list on 15.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)